

43/8
RESERVED.

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

Registration (T.A.) No. 41 of 1987.

S.N. Saxena

....

Petitioner.

Versus

Union of India & others

....

Respondents.

Connected with

Registration (T.A.) No. 571 of 1987

Swaroop Narain Saxena

....

Petitioner.

Versus

Union of India & others

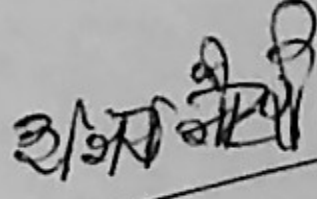
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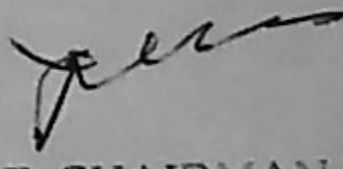
Respondents.

Hon'ble S. Zaheer Hasan, V.C.
Hon'ble Ajay Johri A.M.

(Delivered by Hon. Ajay Johri, A.M.)

For judgments see our judgment of date passed
in connected Registration (T.A.) No. 571 of 1987, Swaroop Narain
Saxena v. Union of India & others.


MEMBER (A).


VICE-CHAIRMAN.

Dated: March 30, 1988.

PG.